Annexure E

Gonglu Agro Private Limited

Filing under Clause (ca) sub regulation (2) of Regulation 13 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016

List of Creditors other than Operational and Financial Creditors as on 01-09-2022

S.No	Summary of Claims received			Summary of Claims Admitted		Contingent	Amount of Claims Not Admitted	Amount of Claims under Verification
	Name of Creditors	No. of Claims	Amount	No. of Claims	Amount of Claims Admitted			
1	Capricorn Food Products India Ltd	1	30,00,000,00	0	0.00	0.00	30,00,000,00	0.00
	Total	1	30,00,000,00	0	0.00	0.00	30,00,000,00	0.00

Lkdaug Lalit Kumar Dangi

Insolvency Resolution Professional Reg. No: IBBI/IPA-001/P-01821/2019-2020/12859